

3.	M/s. Mangla Bulk Carriers Ltd,	5.66:1	31.12.1983
4.	M/s. Tolani Shipping Company Ltd.	3.07:1	31.5.1983
5.	M/s. Garware Shipping Corporation Ltd.	3.56:1	30.9.1983
6.	M/s. South India Shipping Corporation	1.38:1	31.7.1983
7.	M/s. Essar Bulk Carriers Ltd.	5.65:1	31.3.1983

II. Companies who have Debt Equity Ratio in Excess of the Prescribed Limit :

1.	M/s. Thakur Shipping Co. Ltd.	6.36:1	31.3.1983
2.	M/s. Damodar Bulk Carriers Ltd.	129.94:1	31.3.1984
3.	M/s. Nirvan Shipping Ltd.	6.95:1	31.7.1983
4.	M/s. Shipping Corporation of India Ltd.	6.06:1	31.3.1983
5.	M/s. Scindia Steam Navg. Co. Ltd.	6.13:1	30.6.1983
6.	M/s. Varun Shipping Co. Ltd.	17.12:1	31.3.1984
7.	M/s. Hinengo Lines Ltd.	36.99:1	31.3.1983

III. Companies who have no Equity :

1.	M/s. Surrendra Overseas Ltd.	Nil	31.12.1983
2.	M/s. Mogul Line Ltd.	Nil	31.3.1984
3.	M/s. India Steamship Co. Ltd.	Nil	31.3.1984
4.	M/s. Ratnakar Shipping Co. Ltd.	Nil	31.3.1984
5.	M/s. Seven Seas Transportation Ltd.	Nil	31.12.1983
6.	M/s. Indoceanic Shipping Co. Ltd.	Nil	31.12.1983
7.	M/s. Hede Navigation Ltd.	Nil	31.8.1983
8.	M/s. Streamline Shipping Co. Ltd.	Nil	30.6.1983
9.	M/s. Dempo Steamship Ltd.	Nil	30.6.1983
10.	M/s. Deccan Shipping Ltd.	Nil	30.6.1983

* The latest position as on 31.3.1985 is not available.

Level Crossings Trichur-Manjeswaram and Palghat-Trivandrum

6928. SHRI MULLAPPALLY RAM-CHANDRAN : Will the Minister of RAILWAYS be pleased to state :

(a) how many level crossings are there on National Highway No. 17 between Trichur and Manjeswaram and how many are there on National Highway No. 47 between Palghat and Trivandrum;

(b) whether Government are aware of the difficulties and delays caused by these

level crossings to the ever increasing road traffic between Trichur and Manjeswaram; and

(c) if so, the steps being formulated by Government to overcome these obstacles ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) There are 11 crossings on National Highway No. 17 between Trichur and Manjeswaram and one level crossing on National Highway No.47 between Palghat and Trivandrum.

(b) and (c). Railways undertake construction of road over/under bridges in replacement of existing busy level crossings, jointly with the State Government/Local Authority on cost sharing basis. Construction of road over bridge in lieu of level crossing No. 168 on National Highway No. 17 has already been included in the Railways' Budget for 1985-86. The proposals for replacement of 4 other level crossing by road over/under bridges are under joint examination with State Government.

Issue of Passes to M/S. A. H. Wheeler

6929. DR. KRUPASINDHU BHOI : Will the Minister of RAILWAYS be pleased to state :

(a) the number of A. C., first class and second class complimentary passes issued to M/s. A. H. Wheeler & Co.;

(b) whether it is a fact that the provision of issuing these complimentary passes was not included in the original contract;

(c) if so, what are the reasons to issue complimentary passes after the renewal of contract; and

(d) what is the necessity of issuing these passes to M/s. A. H. Wheeler & Co. ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) No complimentary passes have been issued to M/s. A. H. Wheeler & Co. However, they have been issued with the following number of journey passes :

Air-conditioned	Ist Class	IInd Class
Nil	29	29

(b) There was a provision of issuing passes in the earlier agreements with M/s. A. H. Wheeler & Co.

(c) Does not arise.

(d) In order to ensure efficient and satisfactory management of bookstalls for the travelling public, M/s. A. H. Wheeler & Co. have been issued journey passes for effective and satisfactory supervision/operation and maintenance of bookstalls which are spread

over a large number of stations and more than one Zonal Railway.

Funds for Development of Railways in Kerala

6930. SHRI I. RAMA RAI : Will the Minister of RAILWAYS be pleased to state :

(a) the total amount spent for the development of Railways in Kerala during the Sixth Plan; and

(b) the allocation of funds therefor made during the Seventh Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Rs. 51.47 crore.

(b) Seventh Five Year Plan is yet to be finalised. However, outlay in 1985-86 is Rs. 6.3 crore.

Neglect of Vocational Courses in Schools by the States

6931. SHRI VIJAY N. PATIL : Will the Minister of EDUCATION be pleased to state :

(a) whether a number of States and Union Territories are neglecting vocational courses in the Schools;

(b) if so, the details thereof;

(c) whether several States have diverted funds meant for this purpose to other sectors; and

(d) if so, the remedial steps contemplated by Government in this regard ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) and (b). At present 9 States and 4 Union Territories namely Andhra Pradesh, Assam, Gujarat, Haryana, Karnataka, Kerala, Maharashtra, Tamil Nadu, West Bengal, Andaman & Nicobar Islands, Delhi, Goa, Daman & Diu and Pondicherry are offering in all more than 120 vocational courses at the +2 stage with an annual intake of nearly 60,000 students in about 1600 institutions. The States of Uttar Pradesh, Orrisa, Bihar and the Union Territory of Chandigarh have also decided to introduce vocational courses in schools from the academic session 1985-86.